

Court-II

**Before the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)**

Appeal No. 254 of 2015

Dated: 21st July, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Neyveli Lignite Corporation Ltd. Appellant(s)
Versus
Tamil Nadu Generation & Distribution Co. Ltd. & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G.Ramachandran
Mr. Shubham Arya
Mr. A.Ganesan (NLC)

Counsel for the Respondent (s) : Mr. Pradeep Misra
Mr. Suraj Singh for R- 9 to R-11
Mr. N.Sai Vinod and
Mr. Nikhil Nayyar for R-14, CERC
Mr. S.Vallinayagam for R-1

ORDER

The counsel of the Appellant informed that the pleadings are completed and appeal is matured for arguments.

List the matter for hearing on **23rd Aug, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

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